

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 23.08.2022 (TUESDAY)**

## **COURT OF CHAIRPERSON**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 292 of 2022	Amit Jain Vs. Siemens Financial Services Pvt. Ltd.	Anjaneya Mishra	Ashwini Kr. Singh

### **For Admission (Fresh Case)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 1011 of 2022	Ram Bhaj Jain and Anr. Vs. Tarun Batra Resolution Professional Vardhman Rice Mills Pvt. Ltd. & Anr.	SP Singh Chawla	
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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**